


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 228/16	TP 86/17	For compliance of office objections raised by Registry	433(e) / 433(f)	Pacific Inc. Vs Naxr Logistics Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
		<i>B. KOSHAVA MURthy</i> Petitioner 9243116839	

ORDER

Counsel for petitioner is present. Registry to check and put up note on Form 5 already filed by the petitioner. He is also directed to file 2 more sets of copies List it on 10.10.2017.


MEMBER(J)


MEMBER(T)